

(b) if so, the purpose for which it was built ; and

(c) whether there is any proposal to run air services between Balurghat and Calcutta ?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):**

(a) Yes, Sir. There is an aerodrome at Balurghat fit for operation by Dakotas.

(b) After partition, Balurghat aerodrome was used as an emergency aerodrome between Calcutta and Siliguri to avoid over-flying Pakistan territory. It has also been used as an emergency aerodrome between Calcutta and places in Assam.

(c) No Sir.

#### Scheme to Assist Indian Authors

**8622. SHRI SHIVA CHANDRA JHA :** Will the Minister of EDUCATION be pleased to state ;

(a) whether Government have any scheme for assisting Indian authors ; and

(b) if so, the broad details thereof and the number and names of those who have been assisted so far ?

**THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) :** (a) Yes, Sir.

(b) A statement giving details of the various schemes and the names and the numbers of authors assisted under them is laid on the Table of the house. [*Placed in Library. See No. LT-1058/68.*]

#### Shanti Sewa

**8623. SHRI SHIVA CHANDRA JHA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government are not giving any help to Shanti Sewa of the Sarvodaya people ;

(b) if so, the reasons therefor ; and

(c) if not, the kind of assistance given to it by Government so far and what have been its successes and in which areas ?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) :** (a) to (c). The Shanti Sena is not functioning in Nagaland,

Manipur, Tripura, Laccadive, Minicoy, Amindivi Islands, Dadra and Nagar Haveli and Pondicherry. The Governments of Haryana, Goa, Daman and Diu and Chandigarh Administration did not receive any request from Shanti Sena for financial assistance. Information regarding the remaining States and Union Territories is being collected.

#### Arrest of Foreigners

**8624. SHRI SHIVA CHANDRA JHA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of foreigners arrested in India within the last five years showing their nationalities ;

(b) the charges framed against them and their terms of imprisonment ; and

(c) how many are still in jail at present?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :** (a) to (c). The information is being collected and will be laid on the Table of the House.

#### दिल्ली पुलिस

**8625. श्री राम चरण :**

**श्री बबेन सेन :**

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली पुलिस के अधिकारियों ने यह नीति बनाई है कि दिल्ली राज्य पुलिस में सिपाही आदि की भरती उन लोगों में से की जाये जो दिल्ली की सीमा की 200 मील की परिधि के क्षेत्रों में जन्म से रह रहे हों ;

(ख) यदि हां, तो इसका आधा क्या है ; और

(ग) क्या यह भी सच है कि बहुत से नये भरती किये गये लोग शारीरिक तथा ऊंचाई के बारे में अपेक्षित स्तर को पूरा नहीं करते हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता ।

(ग) जी नहीं श्रीमान् । निर्धारित शारीरिक स्तरों का पालन कड़े रूप में किया जाता है । केवल विशिष्ट मामलों में सक्षम अधिकारी द्वारा छूट दी जाती है ।

#### Voting Rights of Kashmiris

8626. SHRI PREM CHAND VERMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have under consideration the question of voting rights to be given to the residents of Kashmir who went from other parts of India and settled there ;

(b) if so, whether the views of the Government of Jammu and Kashmir have been invited in this case and if so, their views ; and

(c) the reaction of Government thereto and when a decision in the matter is expected to be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) For Parliamentary Constituencies, qualifications of voters in Jammu and Kashmir are the same as in the rest of the country. For the Jammu and Kashmir Legislature voting rights are restricted to permanent residents; there is no proposal to change this position.

(b) and (c). Do not arise.

Nehru University, New Delhi

8627. SHRI PREM CHAND VERMA: Will the Minister of EDUCATION be pleased to state :

(a) whether any decision has been taken about the facilities to be started in and policy of affiliation of Colleges to the proposed Nehru University in Delhi ;

(b) whether any staff has been recruited for the running of the University, and if not, when it is proposed to be done ;

(c) whether any date-line has been fixed for the opening of the University ; and

(d) if so, which ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) No, Sir.

(b) No staff has yet been recruited. This will be done after the Vice-Chancellor is appointed.

(c) and (d). While no date-line has been fixed, efforts are being made to open the University as soon as possible.

उन्नाव में पुलिस द्वारा की गई ज्यादतियों

8628. श्री राम चरण :

श्री कृ० दे० त्रिपाठी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान उन्नाव जिले में पुलिस द्वारा गांवों के उजाड़ दिये जाने के बारे में 4 अप्रैल, 1968 के दैनिक "मिलाप" के पृष्ठ 2 पर छपे समाचार की ओर दिलाया गया है;

(ख) क्या यह भी सच है कि पुलिस की ज्यादतियों के कारण सभी ग्रामवासियों ने उन्नाव जिले में उसानी, रामबक्सखेड़ा तथा मक्का खेड़ा गांवों को खाली कर दिया है;

(ग) क्या पुलिस वाले इन गांवों में महिलाओं तथा नाबालिग लड़कियों के साथ बलात्कार कर रहे हैं और घरों तथा भनाज के भण्डारों को आग लगा रहे हैं;

(घ) क्या बलात्कार के परिणाम स्वरूप एक महिला मर गई थी; और

(ङ) यदि हां, तो इसके बारे में सरकार ने क्या कार्यवाही की है ?

गृह-कार्य मन्त्रालय में राज्य मंत्री (श्री विद्या चरण शुकल) : (क) जी हां, श्रीमान् ।

(ख) से (ङ) : राज्य सरकार ने इन मामलों में अदालती जांच के आदेश दिये हैं । यदि आवश्यक हुआ तो अदालती जांच समाप्त होने पर आगे कार्यवाही की जायेगी ।